

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 15
(IB)-378(PB)/2017

IN THE MATTER OF:

Alchemist Asset Reconstruction Co. Ltd	...	Applicant/Petitioner
Vs		
Moser Baer India Limited	...	Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016 (Liq).

Order delivered on 04.06.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	:	Mr. Swapnil Gupta, Mr. Abhinav Mishra, Adv. in IA-767/2019. Ms. Bhavya Jain, Adv. in IA-2035/2020 Mr. Dhruv Malik, Ms. Palak Nenwani, Advs. in Ivn. P-28/2023 & IA-4004/2023 (Juris Corp.) Ms. Rashmi Raj, Mr. Kiran Bisht, Mr. Atuly, Advs. Mr. Charandeep Singh, Advocate in IA-1416/2022 Ms. Nistha Gupta, Adv. for Successful Bidder, Palika Towns LLP. Mr. NPS Chawla, Ms. Mahima Shekhawat, Adv. in IA-1700/2024.
For Respondent	:	Mr. Anshul Rawat, Mr. Saurabh George, Advs. in IA-4401/2023
For Liquidator	:	Mr. Abhishek Anand, Mr. Karan Kohli, Mr. Ishaan Dhingra, Advs. for Liquidator of MBIL Mr. Mansumyer Singh, Mr. Arvind Garg, in Person, Jaismeen Sharma, for Liquidator of MBSL
For the EPFO	:	Mr. Pradeep Kumar Shukla appearing for EPFO in CA No.866/2020
For Court Commissioner	:	Mr. Akshay Sharma, Advocate/Court Commissioner
For the GNIDA	:	Mr. U. N. Singh, Adv. for R-3 in IA-4004/2023

ORDER

IA-2945/2024

Notice of the application be issued to the Respondent(s)/non-applicant(s), returnable **on 05.08.2024**.

IA-5733/2023 and IA-1802/2024

These applications have already been reserved for order vide order dated 22.04.2024.

The Registry is directed to verify and delete the same from the cause list.

IA-1700/2024 and IA-1576/2024

These applications were wrongly listed today 3as the same are listed tomorrow i.e. on 05.06.2024.

The registry is directed to verify and list the same tomorrow i.e. on 05.06.2024.

CA-767/2019, CA-2244/2019, CA-2749/2019, CA-866/2020, IA-1416/2022, IA-2035/2020, IA-3477/2020, Ivn. P-28/2023, IA-4401/2023, IA-4004/2023, IA-5210/2023

Ld. Counsel for the parties appeared.

At the request and with the consent of the parties, list the matter for hearing **on 05.08.2024**

-sd-

**(RAMALINGAM SUDHAKAR)
PRESIDENT**

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**(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)**